

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-154
ANSWERED ON - 20/07/2023

**PARTICIPATION OF PRIVATE SECTOR FOR DEVELOPMENT AND
MANAGEMENT OF SPORTS IN THE COUNTRY**

154 # DR. SUMER SINGH SOLANKI:

Will the MINISTER OF YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has given emphasis on the private sector for development and management of various sports in the country;
- (b) if so, details thereof;
- (c) whether Government is providing any kind of assistance to the private sector for the promotion of sports; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (d): Sports being a State subject, the responsibility of development and management of various sports in the country rests primarily with the State/Union Territory Governments. The Central Government supplements their efforts. Notwithstanding, the Government has been giving continuous emphasis on the private sector for the Development and management of various sports in the country by providing financial support for setting up sports academies & sports infrastructure projects in order to promote and develop sports across the nation.

In order to encourage corporate entities to play an active role in sports development, the National Sports Development Fund (NSDF) was set up by the Central Government in 1998, under Charitable Endowments Act 1890 to garner funds through Corporate Social Responsibility (CSR) contributions and donations and provide financial assistance to public and private entities and individuals for promotion of sports in the country.

To encourage contribution to the Fund, 100% exemption from income tax is available on all contributions to NSDF. Contributors to NSDF are also free to assign the funds for specific purpose.
